

Central Information Commission
Baba Gangnath Marg, Munirka
New Delhi-110067

Date: 28.04.2022

Subject :- Implementation of Suo-moto disclosure under section 4 of the RTI Act-2005.

Reference Admin Section Office order No. 21022/2/202-JS(Admn)-CIC dated 24.03.2022 regarding implementation of Suo-motu disclosure under section 4 of the RTI Act-2005. The requisite information in respect of points concerned with Budget Section is given below:

Section-4(1)(b)(xi) : Information is enclosed.
Section-4(1)(b)(xii) : NA
Section-4(1)(b)(xiii) : NA
Point no. 19 : NIL
Point no. 20 : NA

Rabbani
(S.K.RABBANI)
Deputy Secretary(P&B)

Consultant (A)

1. Details of allocation of Budget during the year 2021-22 & 2022-23

(Rs. In Lakhs)

<u>S.No.</u>	<u>Object Head</u>	<u>Budget allocation during 2021-22</u>	<u>Expenditure during 2021-22</u>	<u>Budget allocation during 2022-23</u>
1	2	3	4	5
1	Total Budget	2622.85	2608.45	2700.00

2. Details of items procured exceeding Rs. 10.00 Lakhs in value during the year 2021-22

(Rs. In Lakhs)

<u>S. No.</u>	<u>Description of Item</u>	<u>Date of Purchase</u>	<u>Cost</u>	<u>Remarks</u>
1	2	3	4	5
1.	10 Xerox multifunction machines	23/06/2021	Rs. 38,89,890	NIL
2.	02 Maruti Petrol manual transmission cars	09/07/2021	Rs. 13,94,137	NIL